

Sixteenth Loksabha

pan>

Title: Need to include Vinnaur panchayat in the trading area for opening a retail outlet.

SHRIMATI R. VANAROJA (TIRUVANNAMALAI): Sir, the most common point of contact of customers with the oil industry is the petrol pump. As per the existing Government policy, petrol pumps can be set up by public sector oil companies dealing in storage and distribution of petroleum products as per guidelines. The people of my constituency are facing difficulties due to non-availability of a petrol outlet. There is no petrol outlet within a radius of 15 kilometres in and around Vinnanur Panchayat. People face a lot of hardship as they have to go to far off places for filling petrol for their vehicles. As there is availability of land on both the sides of National Highway No. 66, between Puducherry and Bengaluru at Vinnanur Panchayat in Chengam Taluk, Thiruvannamalai District of Tamil Nadu, the Government may take appropriate action for it.

I appeal to the Government through this House to instruct the official concerned to include Vinnanur Panchayat in the trading area for opening a retail outlet by any one of the PSUs.

I wish to state that this matter has already been brought to the notice of the hon. Minister for Petroleum and Natural Gas, Government of India on several occasions in the past.

My fervent appeal is that the proposal for starting a retail outlet by any one of the PSUs may be considered and swift action may be taken by the Union Government for making it functional soon in Vinnanur Panchayat of Chengam Taluk of Thiruvannamalai district in Tamil Nadu.